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A.K.Day Vrs. UOI

Admission Sl. No. 11
O.A. No. 260/00270 of 2014
Order dated: 25.04.2014

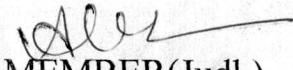
CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. N. Jujhar Singh, Ld. Counsel for the applicant, and Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel appearing for Respondents, on whom a copy of this O.A. has already been served.

After hearing in extenso regarding maintainability of the O.A. at this stage of inquiry, Mr. Jujhar Singh, Ld. Counsel for the applicant, orally prayed to permit the applicant to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK